

Date	Office Note	Order of the Tribunal
		O.A. No. 1656/04 <u>10.01.2005</u> Hon'ble Mr. A.K. Bhatnagar, J.M. Hon'ble Mr. D.R. Tiwari, A.M. Sri S.K. Mishra learned counsel for the applicant prays for adjournment on personal grounds. Adjourned. List on 24.01.05. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M. Manish/- <u>24.01.05</u> Hon' Mr. A.K. Bhatnagar, J.M. Hon' Mr. D.R. Tiwari, A.M. Sri S.K. Dey and Shri S.K. Mishra counsel for the applicant and Shri D.P. Singh, holding brief of Shri K.P. Singh, Counsel for the respondents. Learned counsel for the applicant wants to withdraw this O.A as not pressed. Accordingly, the O.A is dismissed as withdrawn. However, liberty is given to the applicant to file a fresh O.A, if so advised. Non costs. <i>[Signature]</i> J.M. A.M. mes/

Copy of order prepared
[Signature]
1.2.05